

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 2494
TO BE ANSWERED ON 20.12.2021

POST LOCKDOWN ACTION PLAN

2494. SHRI BHASKAR RAO NEKKANTI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether Government has achieved its set objectives of post lockdown action plan, if so, the details thereof and if not, the reasons therefor;
- (b) the details of beneficiaries of credit support for Micro, Small and Medium Enterprises (MSMEs), total moratorium granted on debt; and
- (c) whether any relaxation was allowed in statutory compliances for filing of GST returns in time, measures undertaken for timely refunds of GST payments, if so, the details thereof and, if not, the reasons therefor?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NARAYAN RANE)

(a) & (b): Government has taken a number of initiatives under '*Aatma Nirbhar Bharat Abhiyan*' to support the MSME Sector in the country which inter-alia include measures such as (i) Rs. 4.5 lakh crore Collateral free Automatic Loans under Emergency Credit Line Guarantee Scheme (ECLGS) for businesses, including MSMEs; (ii) Rs. 20,000 crore Credit Guarantee Scheme for Subordinate Debt (CGSSD); (iii) Rs. 50,000 crore equity infusion through Self Reliant India Fund (SRI Fund). These initiatives are in addition to the ongoing schemes for MSMEs implemented by this Ministry i.e. (i) Prime Minister's Employment Generation Programme (PMEGP) for generating self-employment in non- agriculture sector ; and (ii) Credit Guarantee Scheme (CGS) to strengthen credit delivery system and facilitate the flow of credit to the Micro and Small Enterprise sector without the hassles of collateral and third party guarantee. The details of the beneficiaries under these schemes for the previous Financial Year i.e 2020-21 and the current Financial year i.e 2021-22 are given in Annexure I.

(c): As informed by Department of Revenue, Ministry of Finance, the measures taken by the Government with regard to GST inter-alia include (i) measures related to waiving off the late fee (ii) measures related to interest on delayed payment of tax (iii) extension of due date for submission of returns (iv) facility for verification of returns through Electronic Verification Code (v) concessional rates of interest in lieu of normal rate of interest for delayed tax payments (vi) extension of statutory time limits under section 168 A of the CGST Act.

Annexure-I

**Annexure-I, referred to part (a)&(b) of the Rajya Sabha Unstarred Question No. 2494,
Answer Date: 20.12.2021**

The details of beneficiaries of credit support schemes for MSMEs are as under:

Sl. No.	Name of the Scheme	FY 2020-21	FY 2021-22
1	Emergency Credit Line Guarantee Scheme (ECLGS): (i) No. of guarantee issued, including MSMEs (ii) Amount of guarantee issued (in Rs. Crore) as on 19.11.2021	95,36,825 Rs.2,33,980.22	20,62,038 Rs.31,412.07
2	Credit Guarantee Scheme for Subordinate Debt (CGSSD): (i) No. of guarantee issued (ii) Approved guarantee amount (In Rs.Crore) as on 14.12.2021	473 Rs.55.33	282 Rs.26.25
3	Prime Minister's Employment Generation Programme (PMEGP): (i) Micro unit assisted (ii) Margin Money Disbursed (In Rs. Crore) as on 31.10.2021	74,415 Rs.2,188.80	36,277 Rs.1,143.74
4	Credit Guarantee Scheme(CGS): (i) No. of guarantee issued (ii) Amount of Guarantee (In Rs. Crore) as on 30.11.2021	8,35,592 Rs.36,899.39	4,60,531 Rs.32,087.64
			Source
For ECLGS- Department of Financial Services/NCGTC For CGSSD - Credit Guarantee Trust for Micro and Small Enterprises For PMEGP – Khadi and Village Industries Commission (KVIC)/M/o MSME For CGSSD - Credit Guarantee Trust for Micro and Small Enterprises			